

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Telangana & Andhra Pradesh High Court.

Office of the Chief Justice of the Telangana & Andhra Pradesh High Court has been lying vacant since long. Therefore, appointment to that office is required to be made.

The Collegium resolves to recommend that Mr. Justice T.B. Radhakrishnan, Chief Justice of Chhattisgarh High Court, be transferred, in the interest of better administration of justice to Telangana & Andhra Pradesh High Court.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

(Madan. B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
January 10, 2018.